NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TP (HC)/115, 116/CAA/ 2017

NAME OF THE TRANSFEROR

: MURUGAN FABS PVT LTD

NAME OF THE TRANSFERRE

: JAYAAM GALVANIZERS PVT LTD

UNDER SECTION

: 230 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. T. J. VITHYA

BALU SIZIOHAR

proposed objected

ORDER

Heard the Counsel and orders reserved.

(S. VIJAYARAGHAVAN)

MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIO) MEMBER (JUDÍCIAL)